Minutes of the Meeting held on 13.01.2022 in DGFT (HQ), Udyog Bhawan, New Delhi to finalise the allocation of surrendered quantity of Calcined Pet Coke for Aluminium Industry and Raw Pet Coke for CPC manufacturing for FY2021-22

The meeting was held under the chairmanship of Shri Hardeep Singh, Additional DGFT. The following officers attended the meeting:

i. Dr. Sundeep, Scientist `F', M/o Environment, Forests and Climate Change
ii. Shri R.N. Pankaj, Scientist `D', M/o Environment, Forests and Climate Change
iii. Shri Md. Moin Afaque, Deputy DGFT, DGFT
iv. Shri W.F. Anal, FTDO, DGFT

2. The initial allocation for Calcined Pet Coke and Raw Pet Coke was made in the EFC meeting held on 10.05.2021. Reference the initial allocation, all CPC and RPC allottees were requested vide emails dated 26.11.2021 and 22.12.2021, to intimate the quantity(s) to be surrendered, in case they are not in position to utilize the same by 31.03.2022. Further, requirements for additional allocation were also sought.

3. In case of Calcined Pet Coke, M/s Hindalco Industries Limited surrendered 27701.573 MT of CPC Quota. The request for re-allocation of surrendered CPC quota was received from M/s Vedanta Limited. The re-allocation of surrendered CPC quota for FY-2021-22 for ex-post facto approval is detailed in **Annexure I**.

4. In case of Raw Pet Coke, six (06) applicants, viz. (i) M/s Amritesh Industries Private Limited, (ii) M/s Brahmaputra Carbon Limited, (iii) M/s Guwahati Carbon Limited, (iv) M/s Carbon Resources Pvt Ltd, Assam (v) M/s Digboi Carbon Private Limited and (vi) M/s Raipur Minerals Private Limited have informed that they wish to surrender whole/part of the quantity of RPC allocated to them **(Annexure II).**

5. The Committee was informed that the total quantity of RPC surrendered by these six (06) firms is 2,06,830.43 MT. The details are given in Annexure-II, for the (7) firms viz. (i) M/s Rain CII Carbon (Vizag) Ltd, (ii) M/s Sanvira Industries Ltd, (iii) M/s Goa Carbon Limited, (iv) M/s India Carbon Limited, (v) M/s Neo Carbons Pvt Ltd, (vi) M/s Petro Carbon and Chemicals Private Limited and (vii) M/s Paradip Calciner Limited who have requested for allocation out of the surrendered quantity of RPC.

6. The Committee discussed in detail and decided that the allocation of surrendered quantity will be done on the pro-rata on the basis of their production capacity. The given reallocation would also be subject to the ceiling of the actual quantity requested for re-allocation together with the quantity yet to be imported and their requirements based on the residual production capacity for the current FY. The additional allocation and the amount to be utilised cannot exceed the requirements for the residual production capacity. The re-allocation of surrendered RPC quota is detailed in **Annexure III.**

7. It is informed that this additional allocation made in FY 2021-22 is valid till 31.03.2022. The Committee also decided that any unutilised allocation remaining with the allottees as on 31.03.2022 would be deducted from their entitlement for the year 2022-23.

8. Further, the Committee decided to request the applicants that have been allocated additional quota, as per Annexure I and Annexure III, to apply for amendment in their existing import through DGFT's online portal in pursuance of Trade Notice No. 47/2015-20 dated 23.03.2021. Further, these firms are also requested to submit the original copy of their import authorisation to DGFT(HQ) for endorsement of amendment in the import authorisation.

Annexure-I

Re-allocation of surrendered Calcined Pet Coke Quota

S. No.	Firm Name	Allocation (in MT)	Quantity Surrendered (in MT)	Reallocation of Surrendered Quantity
1	Vedanta Limited	2,94,400	0	27,701.573
2	Bharat Aluminium Company Limited	49,224	0	0
3	Hindalco Industries Limited	91,793 (Odisha) 47,255 (Madhya Pradesh) 17,327 (Uttar Pradesh)	27,701.573	0
		5,00,000	27,701.573	27,701.573

Annexure II

Surrendered Raw Pet Coke Quota

S. No.	Firm Name	Allocation (in MT)	Quantity Surrendered (in MT)
1	Rain CII Carbon (Vizag) Limited	451,891.61	0.00
2	Sanvira Industries Limited	298,083.56	0.00
3	Goa Carbon Limited	213,089.32	0.00
4	Amritesh Industries Private Limited	17,278.80	17,278.80
5	Brahmaputra Carbon Limited	90,328.35	67,208.35
6	India Carbon Limited	37,777.31	0.00
7	Neo Carbons Pvt Ltd	52,746.26	0.00
8	Petro Carbon and Chemicals Private Limited	59,180.11	0.00
9	ParadipCalciner Limited	36,731.70	0.00
10	Guwahati Carbon Limited	66,417.90	66,417.90
11	Carbon Resources Pvt Ltd, Bihar	20,549.70	0.00
12	Carbon Resources Pvt Ltd, Assam	20,000.00	20,000.00
13	Digboi Carbon Private Limited	19,925.37	19,925.37
14	Raipur Minerals Private Limited	16,000.00	16,000.00
	Total	**14,00,000.00**	**2,06,830.43**

Annexure – III

Re-allocation of Surrendered Raw Pet Coke Quota

S. No.	Firm Name	Existing Allocation (in MT)	Total Additional Allocation (in MT)
1	Rain CII Carbon (Vizag) Limited	451,891.61050	82,934.55
2	Sanvira Industries Limited	298,083.55630	51,204.30
3	Goa Carbon Limited	213,089.31920	40,000.00
4	India Carbon Limited	37,777.30921	4,763.69
5	Neo Carbons Pvt Ltd	52,746.26279	2,120.66
6	Petro Carbon and Chemicals Private Limited	59,180.11379	14,378.55
7	Paradip Calciner Limited	36,731.69788	11,428.67
	Total		**2,06,830.43**